

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
EPITOME PLAST-O-PACK PRIVATE LIMITED
OPERATING IN PLASTIC MANUFACTURING INDUSTRY AT
SIKKIM**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

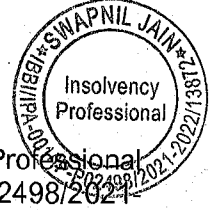
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	EPITOME PLAST-O-PACK PRIVATE LIMITED PAN: AABCJ6374Q CIN: U25209WB2005PTC103944
2.	Address of the registered office	7, PRAFULLA SARKAR STREET, 2ND FLOOR, KOLKATA, WEST BENGAL, INDIA, 700013
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	The Corporate debtor is not in operations since 2021
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	On request by e-mail to Epitome.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	On request by e-mail to Epitome.cirp@gmail.com
10.	Last date for receipt of expression of interest	19.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	29.07.2024
12.	Last date for submission of objections to provisional list	03.08.2024
13.	Date of issue of final list of prospective resolution applicants	13.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.08.2024

Swapnil Jain



15.	Last date for submission of resolution plans	17.09.2024
16.	Process email id to submit Expression of Interest	epitome.cirp@gmail.com

Swapnil Jain



Signature of the Resolution Professional

Registration Number of the Resolution Professional: IBBI/IPA-001/IP-P-02498/2021-2022/13872

Registered Address of the Resolution Professional: Poddar Court, 18, Rabindra Sarani Room No. 517, Gate No. 2, 5th Floor Kolkata 700001

IP Registration No IBBI/IPA-001/IP-P-02498/2021-2022/13872

AFA No: AA1/13872/02/110924/105998

AFA Registration Valid till: 11.09.2024

For Epitome Plast-O-Pack Private Limited

Date: 04.07.2024

Place: Kolkata

